

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4134
ANSWERED ON- 17.03.2026

ELECTIONS IN PANCHAYATS, PANCHAYAT UNIONS AND DISTRICT BOARDS

4134. DR. THIRUMAAVALAVAN THOLKAPPIYAN:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) whether regular elections are conducted strictly every five years in Panchayats, Panchayat Unions and District Boards;
- (b) if not, the details may be given with the reason for the delay in conducting the elections, State-wise;
- (c) whether the Government has any plan to conduct elections to the above three bodies simultaneously throughout the nation, under the concept of “One Nation, One Election”; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF PANCHAYATI RAJ

(SHRI RAJIV RANJAN SINGH)

(a) to (b)) “Panchayat”, being “Local Government”, is a State subject and part of State List of Seventh Schedule of the Constitution of India. Panchayats are set up and operate through the respective State Panchayati Raj Acts. States have made their own Panchayati Raj Acts, subject to the provisions of the Constitution. Thus, all Panchayat related work, including regular election of Panchayats as mandated under Article 243E of the Constitution, comes within the purview of the State Government concerned.

The details of the States and Union Territories, where Panchayat elections were delayed is placed at **Annexure**.

- (c)** No, Sir.
- (d)** Does not arise.

Annexure

Annexure referred to in reply to part (a) to (b) of Lok Sabha Unstarred Question No. 4134 answered on 17.03.2026 on “Elections in Panchayats, Panchayat Unions and District Boards”

Details of States and Union Territories (UTs) where Panchayat elections were delayed

Sl. No	Name of State/UT	Original Due Date	Last Election Date	Remarks
1	Gujarat	Gram Panchayat: March, 2023 Block Panchayat: March, 2023 District Panchayat: March, 2023	Gram Panchayat: February, 2018 (121 out of 14805) Block Panchayat: February, 2018 (4 out of 238) District Panchayat: February, 2018 (2 out of 31)	Elections in the selected Gram Panchayat, Block Panchayat and District Panchayat is due since 2023.
2	Himachal Pradesh	Gram Panchayat: January, 2026 Block Panchayat: January, 2026 District Panchayat: January, 2026	Gram Panchayat: January, 2021 Block Panchayat: January, 2021 District Panchayat: January, 2021	All these Panchayats belong to non-tribal areas. Elections in these Panchayats are due since January 2026.
3	Karnataka	Gram Panchayat: December, 2025 Block Panchayat: February, 2021 District Panchayat: February, 2021	Gram Panchayat: December, 2020 Block Panchayat: February, 2016 District Panchayat: February, 2016	Election in Gram Panchayats due since December 2025. Whereas, for Block Panchayat and District Panchayat, election is due since 2021.
4	Maharashtra	Block Panchayat: January/February, 2022 District Panchayat: January/February, 2022	Block Panchayat: January/February, 2017 District Panchayat: January/February, 2017	Election in Block Panchayat and District Panchayat is due since 2022.

5	Manipur	Gram Panchayat: October, 2022 Block Panchayat: Not Applicable District Panchayat: October, 2022	Gram Panchayat: October, 2017 Block Panchayat: Not Applicable District Panchayat: October, 2017	Election in Gram Panchayat and District Panchayat is due since 2022. The provision of Panchayat Samiti (Block Panchayat) was inserted in the Manipur Panchayati Raj Act, 1994 vide 8th Amendment Act, 2023, notified in Gazette on 22nd February, 2023.
6	Rajasthan	Gram Panchayat: January 2025 Gram Panchayat: March, 2025 Gram Panchayat: September-October, 2025	Gram Panchayat: January, 2020 (6759 out of 11320) Gram Panchayat: March, 2020 (704 out of 11320) Gram Panchayat: Sept.-Oct., 2020 (3847 out of 11320)	Election in Gram Panchayat, Block Panchayat and District Panchayats is due since 2025.
		Block Panchayat: November - December, 2025	Block Panchayat: November - December, 2020 (222 out of 352)	
		DP: November - December, 2025	DP: November - December, 2020 (21 out of 33)	
7	Tamil Nadu	January 2025 (For all Panchayats of 28 Districts out of 37 Districts)	December, 2019	Election in all Panchayats of 28 Districts is due since January 2025. Tenure of all Panchayats of remaining 9 Districts is till October, 2026.
8	Telangana	Block Panchayat: July, 2024 District Panchayat: July, 2024	Block Panchayat: May, 2019 District Panchayat: May, 2019	Election in Block Panchayat and District Panchayat is due since July 2024.
Union Territories				
9	Jammu and Kashmir	Gram Panchayat: January, 2024 Block Panchayat: January,	Gram Panchayat: Nov-Dec, 2018 Block	Election in Gram Panchayat and Block Panchayat is due since January 2024. Tenure of

		2024 District Panchayat: February 2026	Panchayat:October - November, 2019 District Panchayat: November – December, 2020	District Panchayat ended in February 2026. Panchayat Election not held yet.
10	Ladakh	Gram Panchayat: Not Available Block Panchayat: Not Available District Panchayat: Not Available	Gram Panchayat: Not Available Block Panchayat: Not Available District Panchayat: Not Available	Election in Gram Panchayat, Block Panchayat and District Panchayat is due since January 2024.
11	Lakshad weep	Gram Panchayat: December, 2022 Block Panchayat: Not Applicable District Panchayat: December, 2022	Gram Panchayat: December, 2017 Block Panchayat: Not Applicable District Panchayat: December, 2017	Election in Gram Panchayat and District Panchayat is due since December 2022.
12	Puducher ry	Gram Panchayat: July, 2011 Block Panchayat: July, 2011 District Panchayat: Not Applicable	Gram Panchayat: June, 2006 Block Panchayat: June, 2006 District Panchayat: Not Applicable	Election in Gram Panchayat and Block Panchayat is due since July 2011.

Source: Data as available on the website of the States/UTs or as provided by them to the Ministry of Panchayati Raj